

**Central Administrative Tribunal  
Principal Bench**

**OA No.4155/2017  
MA No.4352/2017**

New Delhi, this the 29<sup>th</sup> day of November, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Dr. Dony Tuolte (Aged 55 years)  
W/o Mr. L.B. Tuolte  
R/o C-119, Pocket-2  
Kendriya Vihar-II, Sector-82  
Noida.

Presently posted as

Officiating Principal  
Meerabai Institute of Technology  
Maharani Bagh, Delhi.

2. A.V. Patil (Aged 62 years)  
S/o Late V.R. Patil  
R/o IV/3, G.B. Pant Polytechnic Campus  
Okhla I.A. Phase-III, New Delhi-20.

Presently posted as  
Officiating Principal  
Integrated Institute of Technology  
Dwarka, Delhi. ... Applicants

(By Advocate: Shri Sourabh Ahuja)

**Versus**

1. Govt. of N.C.T. of Delhi  
Through its Chief Secretary  
Delhi Sachivalaya  
Players Building, New Delhi.
2. Secretary/Principal Secretary  
(Technical Education)  
Department of Training & Technical Education  
GNCT of Delhi

Muni Maya Ram Marg, Pitam Pura  
Delhi-110088.

3. Director, Department of Training  
& Technical Education, GNCT of Delhi  
Muni Maya Ram Marg, Pitam Pura  
Delhi-110088.
4. Union Public Service Commission  
Through its Secretary  
Shahjahan Road, New Delhi.
5. His Excellency Lt. Governor of Delhi  
GNCT of Delhi  
Raj Niwas, Shamnath Marg  
Delhi-110054.

... Respondents

### **ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member ( J) :-**

When the matter was taken up for hearing, learned counsel for applicant seeks leave of this Tribunal to withdraw the instant OA. Accordingly, the OA is dismissed as withdrawn. No costs.

2. Pending MA stands disposed of.

( Nita Chowdhury )  
Member (A)

( V. Ajay Kumar )  
Member (J)

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